

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 256 of 2013

Dated : 13th March, 2014

In the matter of

DAV College Managing Committee

... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors.**

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on
24.4.2014.

COURT MASTER